

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO. 782
TO BE ANSWERED ON MONDAY 12th DECEMBER, 2022
[AGRAHAYAN 21, 1944 (Saka)]**

‘Unfairness in sharing of Revenues’

**No.782 Sh. Kanumuru Raghu Rama Krishna Raju:
Sh. Komati Reddy Venkat Reddy:
Sh. Manne Srinivas Reddy:**

Will the Minister of Finance be pleased to state:

- (a) whether the Government has received any complaint from the State Governments including the Telangana State Government regarding the alleged unfairness in the sharing of revenues compared to what they contribute to the economy and if so, the details thereof and the response of the Government thereto; and
- (b) whether the Government proposes to evaluate States handling of inflation and if so, the details thereof ?

ANSWER

**THE MINISTER STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)**

- a. No Sir. The Government has not received any complaint from the State Governments.
- b. Price situation of major essential commodities in the country is periodically monitored and corrective action is taken as may be necessary. They include supply side measures such as reduction in excise duty on petrol and diesel (May 21, 2022), prohibition of export of wheat products, imposition of export duty on rice, etc. These measures are aimed at managing inflation across the country.
